

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 97, 193 & 136 of 2013

Dated : 14th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 97 of 2013 &
IA-56 of 2014**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sehgal
Ms. Anushree Bardhan**

**Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-2**

**Appeal No. 193 of 2013 &
I.A. No. 57 of 2014**

In the matter of:

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sehgal
Ms. Anushree Bardhan**

**Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-10**

Mr. R.B. Sharma for R.4, 5 & 17
Mr. M.S. Ramalingam for R.1

Appeal No. 136 of 2013 &
I.A. No. 21 of 2014

In the matter of:

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sehgal
Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-2
Mr. R.B. Sharma for R.7
Mr. M.S. Ramalingam for R.1
Mr. Alok Shankar for TPDDL

ORDER

Mr. Pradeep Misra, the learned counsel is filing his Written Submissions in Appeal No. 97 of 2013 opposing the amendment of the Appeal. No reply has been filed in other Appeals.

Post the matter on **27.03.2014** along with Appeal Nos. 120 of 2013 & batch.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt